

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA – SOUTH ZONE-I REGIONAL CONFERENCE – Nomination of 15 Judicial Officers (including Prl. District and Sessions Judges and Chief Judicial Magistrates) working in the State of Telangana to participate in the South Zone-I “*Regional Conference on Contemporary Judicial Developments and Strengthening Justice through Law and Technology*” scheduled to be held on 28.01.2023 (Saturday) and 29.01.2023 (Sunday) P-1328, at Bangalore, Karnataka – **Relief Arrangements – ORDERS – ISSUED.**

READ: 1. NJA/Dir/Ac.Prg./2022-23/1505, email from the Director, National Judicial Academy, Bhopal, dated 01.08.2022.
2. NJA/Dir/P-1328/2022/2951, email from the Director, National Judicial Academy, Bhopal, dated 05.12.2022.
3. Letter Roc.No.1479/SO/2022, dated 06.01.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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ORDER ROC.NO.349/2023 - B.SPL., DATED:24.01.2023.

The High Court is pleased to pass the following order:

The following 15 Judicial officers (*including Prl. District and Sessions Judges and Chief Judicial Magistrates*) working in the State of Telangana, mentioned in Column No.2, vide High Court’s letter 3rd read above, who are nominated to participate in the South Zone-I Regional Conference on “*Contemporary Judicial Developments and Strengthening Justice through Law and Technology*” is scheduled to be held on 28.01.2023 (Saturday) and 29.01.2023 (Sunday) P-1328, at Bangalore, Karnataka.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. Y.PADMA Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar.	Judge, Family Court-III Addl. District and Sessions Judge, Mahabubnagar.
2.	N.SANTHOSH KUMAR Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Khammam.	Prl. District and Sessions Judge, Khammam.
3.	Ms. C.PAVANI Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal at Hanumakonda.	Chairman, Co-Operative Tribunal, Warangal at Hanumakonda.

4.	CH.PANCHAKSHARI Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad.	I Addl. District and Sessions Judge, Nizamabad.
5.	B.THIRUPATHI Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.	I Addl. District and Sessions Judge, Nalgonda.
6.	J.VIKRAM I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.
7.	P.ANJANEYULU, Senior Civil Judge-cum- Assistant Sessions Judge, Jangaon.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Bhongir.
8.	D.KIRAN KUMAR, Senior Civil Judge-cum- Assistant Sessions Judge, Kamareddy.	Secretary, District Legal Services Authority, Nizamabad.
9.	BRUNGI SRINIVASULU Principal Senior Civil Judge -cum- Assistant Sessions Judge, Hanumakonda.	Addl. Senior Civil Judge -cum- Addl. Assistant Sessions Judge, Hanumakonda.
10.	CH.JITENDHAR Senior Civil Judge-cum- Assistant Sessions Judge, Medak.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Siddipet.
11.	G.PRAVEEN KUMAR Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s Satyam Computer Services Limited (SCSL)-cum-XXI Addl. C.M.M., Hyderabad.	IX Addl. Chief Metropolitan Magistrate, Hyderabad.
12.	MOHD. ABDUL JALEEL, V Additional Judge, City Civil Court, Hyderabad.	VII Additional Judge, City Civil Court, Hyderabad.
13.	C.SURESH, Senior Civil Judge-cum- Assistant Sessions Judge, Mahabubabad.	Senior Civil Judge-cum-Asst. Sessions Judge, Narsampet.
14.	N.SRIKANTH BABU, Senior Civil Judge-cum-Assistant Sessions Judge, Nizamabad.	Senior Civil Judge -cum- Assistant Sessions Judge, Bodhan.
15.	MS. SHEREENA MOHD. I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Asifabad.	Principal Junior Civil Judge -cum- Judl. Magistrate of First Class, Asifabad.

The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officers, who are nominated to the above said Conference.

In case the officers mentioned in Column No.3 are either on leave or not available for any other reason, the concerned Prl. District Judge/Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the website is valid for attending the said programme at Bangalore.
 2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Nampally, Hyderabad.
6. **THE PRL. DISTRICT AND SESSIONS JUDGES /THE I ADDL. DISTRICT AND SESSIONS JUDGES / THE DISTRICT TREASURY OFFICERS :**
 - 1) Kumuram Bheem 2) Khammam 3) Mahabubnagar
 - 4) Medak 5) Siddipet 6) Nalgonda
 - 7) Yadadri Bhongir 8) Nizamabad 9) Kamareddy
 - 10) Medchal-Malkajiri 11) Hanumakonda 12) Warangal
 - 13) Jangaon 14) Mahabubabad
7. The Pay and Accounts Officer, Hyderabad.
8. The District Treasury Officer, Shamirpet, Medhcal-Malkajiri District.
9. **THE SECTION OFFICERS :**
 - a) Special Officers Section b) Vigilance Cell c) E-Section
 - d) Work Review Cell e) O.P.Cell f) B-Section
 - g) Accounts Section h) Computer Section i) D-Budget Section

High Court for the state of Telangana at Hyderabad.

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